

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3665  
ANSWERED ON:14.12.2012  
CONSTRUCTION OF ASHRAM BUILDINGS  
Mishra Shri Govind Prasad

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has not released the funds sanctioned for construction of forty eight girls ashram buildings/twenty boys ashram buildings to Madhya Pradesh during the year 2011-2012;
- (b) if so, the details thereof; and
- (c) the time by which the Union Government is likely to release the said funds?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT.RANEE NARAH)

(a) to (c): During 2011-12, an amount of Rs.2850.00 lakh was approved towards Central grant-in-aid for 20 girls and 20 boys Ashram Schools in Madhya Pradesh and first instalment of Rs.1425.00 lakh was released to the Government of Madhya Pradesh on 05.09.2011. The release of balance amount will depend on completion of formalities namely receipt of physical and financial progress reports etc from the State Government.